

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

WEDNESDAY, MARCH 7, 2018

GOVERNMENT BUSINESS

1. The Commissioner & Secretary to place on the Table of the House the Election Commission's Notification No.308/MEGH-LA/2018, dated 5th March, 2018 constituting the Tenth Meghalaya Legislative Assembly.
2. The Commissioner & Secretary to announce the Order of the Governor under Clause (1) of Article 180 and Article 188 of the Constitution of India.
3. Two minutes silence.
4. Subscribing of oath or affirmation by Members.
5. Adjournment.

*Shillong,
The 6th March, 2018.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*